

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 227  
ANSWERED ON 02<sup>ND</sup> FEBRUARY, 2023**

**ROAD ACCIDENTS**

**227. SHRI RAJA AMARESHWARA NAIK:  
SHRI RAJVEER SINGH (RAJU BHAIYA):  
SHRI VINOD KUMAR SONKAR:  
DR. SUKANTA MAJUMDAR:  
SHRI BHOLA SINGH:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) whether the Government has formulated a policy for implementation of smooth transition in lane arrangement with proper signs and warnings to prevent road accidents before opening newly built National Highways in the country and if so, the details thereof;**
- (b) whether the Government proposes to introduce the policies and methods needed by the Union and State Governments to hasten the electrification of all public transport vehicles to decarbonise transportation sector;**
- (c) if so, the action taken in this regard so far;**
- (d) whether the Government proposes to introduce insurance scheme for providing guarantee for construction project and if so, the details thereof;**
- (e) whether the surety bond insurance scheme has recently been launched to boost liquidity in the infrastructure sector in the country; and**
- (f) if so, the details thereof along with the steps being taken by the Government in this regard?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT & HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) Yes Sir. Transition in lane configuration and geometric elements on National Highways are designed as per Indian Roads Congress codes, Ministry's guidelines and good industry practice. Road signs and markings are also incorporated as per codes and Manuals to prevent Road accidents while implementing the road improvement/upgradation projects. After the new NHs are declared, those are upgraded/improved in phased manner incorporating geometric improvements and other safety features.**

**(b) and (c) The steps taken by the Ministry of Road Transport & Highways to adopt electric mobility in the country are as under: -**

**(i) For promotion of electric vehicles, Government has notified GSR 167(E) dated 1st March 2019 for conversion through retrofitment to pure electric and hybrid electric vehicles and their compliance shall be as per AIS 123.**

**(ii) The Government, vide S.O. 5333(E) dated 18<sup>th</sup> October, 2018, has also granted exemption to the Battery-Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirements of permit.**

**(iii) Government vide G.S.R 749(E) dated 7th August, 2018, has notified the registration mark for Battery Operated Transport Vehicles to be in Yellow colour on Green background and for all other cases, in White colour on Green background.**

**(iv) The Ministry of Road Transport and Highways, vide GSR 525(E) dated 2nd August, 2021 has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.**

**(v) Ministry has issued an advisory dated 17th July, 2019 to all States and Union Territories regarding incentivisation of electric vehicles and induction of electric vehicles in shared mobility and public transport operations.**

**(vi) The Government has issued an advisory dated 12th August, 2020 to all States and UTs regarding sale and registration of Electric Vehicles without batteries.**

**(vii) The Government has issued an advisory dated 16th June, 2021 to all States and UTs regarding promotion of battery-operated vehicles.**

**(viii)The Government has issued a draft notification vide GSR 815 (E), dt. 11.11.2021 to issue zero cost All India Tourist Permit for electric vehicles.**

**(d) to (f) Honorable Union Minister for Road Transport and Highways Shri Nitin Gadkari launched one of India's first-ever Surety Bond Insurance product from Bajaj Allianz on 19th December 2022.**

**The suitability of this product is being examined w.r.t. the provisions of model bidding/contract documents/concession agreement including BG formats in addition to other Government guidelines in force in this regard.**

**The suitable format of Proposed Surety Bond after due approval of the competent authorities will be incorporated in the standard bidding/ contract/ concession agreement documents.**

**Other insurance companies are presently in the process of evolving the similar product.**

**After GOI's approval, the Surety Bond will be included in the standard bidding document as one of the instrument in parallel with Bank Guarantees.**

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